NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 6

C.A.(CAA)/122(MB)2024

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES: **GREENWOOD INVESTMENT (MAURITIUS) LIMITED**

Section 230-232, 234 of the Companies Act, 2013

ORDER

C.A.(CAA)/122(MB)2024

1) Mr. Dhiraj Mhetre, Ld. Counsel for the Applicant is present.

2) At request, stand over to 12.07.2024, for further consideration and hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare